

I/5
~~III~~

In the Central Administrative Tribunal
Jodhpur Bench, Jodhpur

.....

Date of Order : 18.11.2002

O.A. No. 297/2002

Surjeet Singh aged 33 years, S/o Shri Ammi Lal, Resident
of Ramgarh, Tehsil Nohar, District Hanumangarh.

..... Applicant.

Versus

1. Union of India through General Manager,
North West Region, North-West Railway,
Jaipur.
2. Divisional Railway Manager,
North-West Railway, Bikaner.
3. Divisional Commercial Manager,
North-West Railway, Bikaner.
4. Station Superintendent, North West Railway,
Gogamedi, District Hanumangarh.

... Respondents.

.....

ORAM :

Hon'ble Mr. Gopal Singh, Administrative Member
Hon'ble Mr. J.K. Kaushik, Judicial Member

.....

Mr. B.S. Charan, Advocate, present on behalf of the
applicant.

.....

Gopal Singh

ORDER~~III/2~~Per Mr. Gopal Singh :

In this application under section 19 of the Administrative Tribunals Act, 1985, applicant, Surjeet Singh, has prayed for quashing the impugned order dated 11.10.2002 placed at Annex. A/15 with all consequential benefits.

2. The applicant is working as Halt Agent with the respondent-department. His contention is that he is performing the duties of a Booking Clerk and, therefore, his services cannot be terminated without proper inquiry. He also contends that because he is working on the post of Booking Clerk though, he is a Halt Agent, he holds a civil post.

3. There is nothing on record to substantiate the argument of the learned counsel for the applicant that the applicant holds a civil post or working against a post of Booking Clerk. He is appointed only on Halt Contract basis and cannot claim to be holding a civil post. We are firmly of the view that the grievance of the applicant does not fall within the jurisdiction of this Tribunal. The Original Application is, therefore, returned for ~~pxx~~ its presentation before a proper forum.


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(J.K.Kaushik)
Jud.1. Member

Gopal Singh
(Gopal Singh)
Administrative Member

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II/1

D-526
11/11/02

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BENCH AT JODHPUR

ORIGINAL APPLICATION NO. 297/2002

APPLICANT :-

Surjeet Singh

VERSUS

RESPONDENTS :-

Union of India & Others.

INDEX

Sr. No.	Particulars	Page No.
	Original Application.	1 - 14

DOCUMENTS OF THE APPLICANT :-

Annex. A/1	Copy of call-letter dtd. 15.3.2000	15
Annex A/2	Copy appreciation certificate by Sarpanch, Gram Panchayat, Ramgarh.	16
Annex.A/3	Copy of appreciation certificate by Station Superintendent, Ramgarh.	17
Annex.A/4	Copy of show-cause notice dtd. 25.7.2001/ 8.8.2001	18
Annex.A/5	Copy of reply to show-cause notice.	19 - 21
Annex.A/6	Copy of communication by Shri Puran Mal	22
Annex.A/7	Copy of communication by Shri Rameshwar Lal	23
	Contd.../-2	

Date of Presentation 11/11/02
on Receipt by Post by hand of
Presented by Shri. B. S. Chahal, Adm
Office to Report on 12/11/2002

REGISTRAR
C.A.T. JODHPUR

प्रियदीप 12/12/02

: 2 :

Annex.A/8 Copy of affidavit by Shri Puran Mal.	24
Annex.A/9 Copy of affidavit by Shri Rameshwar Lal.	25
Annex.A/10 Copy of certificate issued by CIT/TCR	26
Annex.A/11 Copy of certificate issued by CIT/TCR	27
Annex.A/12 Copy of affidavit dtd. 16.10.2002	28
Annex.A/13 Copy of affidavit dtd. 22.10.2002	29
Annex.A/14 Copy of appreciation letter by the Director, Block No. 22, Ramgarh.	30
Annex.A/15 Copy of impugned order dtd. 11.10.2002	31
Annex.A/16 Copy of memo of appeal.	32-33

Bhushan
 (BHUSHAN SINGH CHARAN)
 COUNSEL FOR THE APPLICANT

Place : Jodhpur

Date : 11/11/2002

I undertake to submit Extra set of O.A.
 as & when required by the Tribunal.

Bhushan Singh Ade.